

**Development of Cryogenic Engine at ISRO**

5004. SHRI SURESH PRABHU :  
SHRI S. RAMACHANDRA REDDY :  
SHRI MULLAPPALLY RAMACHANDRAN :

Will the PRIME MINISTER be pleased to state :

(a) the amount allocated and spent by the Government so far for the development of Cryogenic engine at ISRO;

(b) the present status of the project;

(c) whether the Government propose to make any review in this regard in view of the Russian willingness to supply Cryogenic engine;

(d) if so, the details in this regard; and

(e) the progress made by ISRO to launch third generation communication satellite?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Government have approved the indigenous cryogenic upper stage project at an outlay of Rs. 335.89 Crores. Expenditure upto March, 31, 1997 was about Rs. 150 Crores.

(b) Significant progress has been made in development of cryogenic upper stage. The design of the engine is completed and realisation of the engineering model is under way. The detailed design of the stage is completed. The facilities required to fabricate and test the engine and stage are in the advanced stage of readiness. A one tonne class pressure fed cryo engine has been successfully developed, which gives confidence for the realisation of the larger engine.

(c) and (d) The development of the indigenous cryogenic stage was necessitated due to the stoppage of technology transfer from outside. There is no change in that scenario even now. Russia is only supplying stages. The development of the cryogenic stage is progressing as planned.

(e) The third generation communication satellite (INSAT-3) series characteristics have been defined. Construction of the first spacecraft in the series will start in the financial year 1997-98. Four satellites in this series have been projected for launch during the 9th Five Year Plan.

**Educational Training to Unorganised labourers**

5005. SHRI P.V. RAJESHWAR RAO : Will the Minister of LABOUR be pleased to state :

(a) the details of the schemes started by the Government to provide education and training to the labourers of the unorganised sector in the country, especially in Andhra Pradesh during the last three years, year-wise alongwith the details of expenditure incurred in this regard.

(b) whether the Government proposes to set up Institutes on the pattern of Industrial Training Institutes (ITIs)

exclusively for street children poor in the traditional arts and crafts of India;

(c) if not, the reasons therefor; and

(d) if so, the time by which these will be set up alongwith the details of objectives and funds likely to be made available in this regard?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) The information is not readily available and is being collected.

**Pending cases in Labour Courts**

5006. SHRI RAJABHAU THAKRE :  
SHRI KRISHAN LAL SHARMA :

Will the Minister of LABOUR be pleased to state :

(a) whether the condition of labour courts in the country is very unsatisfactory;

(b) the number of cases pending in Labour courts State-wise as on March 31, 1997;

(c) the details of cases cleared during 1996-97, State-wise;

(d) details of new labour courts proposed to be set up during 1997-98 and targets for clearance of cases, State-wise.

(e) details of action plan worked out in consultation with the States to clear the mounting backlog of cases;

(f) whether any assistance provided to the States to deal with the problem effectively; and

(g) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (g) The information is being collected and a statement will be laid on the Table of the House.

[Translation]

**Loans/Investment in Shares of Reliance**

5007. DR. HARI SINGH :  
SHRI ILIYAS AZMI :

Will the Minister of FINANCE be pleased to state :

(a) whether investment is made by banks/financial institutions in private companies/public sector companies by purchasing shares or by giving loans;

(b) if so, the investment made by the bank/financial institutions in all the companies of Reliance group of industries by purchasing shares or giving loans;

(c) whether all such loan have been recovered; and

(d) if not, the details of the balance amount of loan institution-wise/ bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) Reserve Bank of India (RBI) have reported that banks are permitted to invest their surplus funds in shares